

### SPECIAL MENTIONS

#### Visit by a Team of Indian Artistes to South Africa

SHRI MD. SALIM (West Bengal): Madam, the Minister of Information and Broadcasting is also in the House and I am grateful to you for the opportunity given to me to make my Special Mention.

To our great surprise, a team comprising some Indian film stars, comedians and singers visited South Africa to take part in some commercial show there. I want to draw the attention of the Government to this. We have a long tradition of being against the prising some Indian film stars, come-release of Dr. Nelson Mandela and lifting of the ban on the South Africa Communist Party, the South African apartheid regime is continuing its repression on the black people and the people of South Africa are continuing their struggle against apartheid.

India is a champion for the cause of the struggle against apartheid. It is a matter of shame that a delegation went to South Africa to take part in a commercial show. I am not prepared to call it an Indian delegation because this delegation does not represent the culture, the traditions and the principles of India. When we get our passport, it is written there that visit to South Africa is no permitted.

I want to know from the Government how they have been granted permission to visit South Africa. Even after the visit of those artistes to South Africa, which is banned for Indians, sanctions of the international community against South Africa are still in force. As it is a gross violations of our principles and ideals, I would request the Information and Broadcasting Minister that, at least, the Official media All India Radio and Door-darshan should boycott those artistes in their programmes. I would also like to know from the Government those artistes and the organizers of the show could manage or manipulate to get permission for the visit to South South Africa.

I reiterate my demand that the Minister in charge of Information and Broadcasting should issue some instructions to All-India Radio and Door-darshan to boycott those artistes and singers in the official media. Thank you Madam.

#### Floods in Gujarat

SHRI GOPALSINH G. SOLANKI (Gujarat): Madam, I am thankful to you for giving me this opportunity to raise an important issue. Madam, I just attempted the day before, during the Zero Hour, to draw the attention of the Government to the heavy rains and flood in the Gujarat State.

Madam, on the 23rd, 24th and 25th, there were heavy rains in Gujarat because of which several districts like Khera, Baroda, Panchmahal, Ahmedabad Banaskantha, Broach, Surendranagar; Surat and Sabarkantha were affected. The highest rainfall was recorded in the Panchmahal district which was 476 mm. in 24 hours. There was a consequential flood, because of which roads were damaged and more than 400 villages were affected. Not only that Ninety-six persons have lost their lives. During the rainy season, the total number of persons who had lost their lives was 170. Particularly, in KaloI, Shehra and Godhra, more than 4000 houses were marooned. Many villages were cut off and they had no surface communication or rail communication. All the telephone exchanges in the Gujarat State were not working for two days. Big bridges were also breached and for two days there was no surface communication or rail communication. All the telephone exchanges in the Gujarat State were not working for two days. Big bridges were also breached and for two days there was no surface communication. Because of these particular rains, there has been damage to the crops also. More than 5,000 houses have also collapsed and the damage, as reported by the Gujarat Government on a rough estimate, is worth about Rs. 395 crores. The Central Government has been requested to render an interim assistance of Rs. 50 crores.

I would like to draw the attention of the Central Government to tell them that no Central Minister has so far visited the Gujarat State in spite of the casualties that took place during the flood, and the interim relief which has been sought has not yet been provided. So, may I request to Government to make a statement in this regard and render all help to the poor and suffering in the Gujarat State?

Thank you, Madam.

### Need for Job Reservation Quota for Muslims

मौलाना अबुलकलाम खां आज़मी (उत्तर प्रदेश): मैडम वाइस चैयरमैन साहिबा, हमारे मुल्क में इस वक़्त रिजर्वेशन की वाढ़ आई हुई है। 27 फीसद रिजर्वेशन बैकवर्ड क्लास का, 10 फीसद में लेकर 5 फीसद रिजर्वेशन दूसरे लोगों का और उसी के साथ-साथ हम इस रिजर्वेशन की वाढ़ में यह देख रहे हैं कि 43 साल से मुसलमानों की मांशाला बंद से बढ़तर होती चली जा रही है। हमारे मुल्क के बजारे आज़म ने अभी चन्द दिनों पहले फरमाया था कि 43 सालों में हमारे सिस्टम में कोई कमी रह गई है जिसकी वजह से लोगों को उनके मौलिक अधिकार नहीं मिल सके हैं। मैं चाहता हूँ कि जब इस कमी को महसूस किया जा रहा है तो इस कमी को दूर करने की भी पूरी कोशिश करनी चाहिए।

हम किसी भी रिजर्वेशन के या किसी की भी ग़ुबत को दूर करने के मुखसुलिफ नहीं हैं। हम हरिजनों, बैकवर्ड क्लास के लोगों और मुल्क में गरीबी में फसे लोगों के साथ पूरी हमदर्दी रखते हैं। हम किसी के खिलाफ नहीं हैं। या तो रिजर्वेशन हाना नहीं चाहिए और अगर रिजर्वेशन हो रहा है तो सबसे ज्यादा इस वक़्त रिजर्वेशन के हकदार मुसलमान हैं। इसलिए कि उनकी पसमांदगी गवर्नमेंट की रिपोर्ट के मुताबिक भाँ मुल्क के सामने आ चुकी है तालीम, एतबार स भी और माली एतबार से भी। जब मुल्क में सबका रिजर्वेशन दिया जा रहा है तो अखिर मुसलमानों को रिजर्वेशन

अ्यों नहीं दिया जा रहा है? 12 परसेंट मुसलमानों को तस्लीम गवर्नमेंट की सचना के मुताबिक किया गया है। मैं चाहूँगा और पुरजोर सिफारिश करूँगा कि कम से कम 10 परसेंट रिजर्वेशन मुसलमानों को 10 साल के लिए जरूर दे दिया जाए ताकि इस 10 साल में मुसलमान अपनी खोई हुई क़ूबत और अपनी पसमांदगी को बहाल करने की सिमत पेशरफ्त कर सकें।

अगर आज यह मसाल हल नहीं होंगे तो यह मसाल कभी भी हल नहीं होंगे। आज संजोदगी के साथ सब मसालों पर गौर किया जा रहा है। अब लोगों ने इस बात पर अपनी चिंता का इजहार किया है कि मुसलमान सबसे ज्यादा पसमांदा, सबसे ज्यादा गरीब और सबसे ज्यादा परेशान हाल हैं। ऐसी सूरत में मुसलमानों के मसाल पर रिजर्वेशन न देना नाइफार्की होगी। मैं चाहूँगा कि उनको भी 10 परसेंट रिजर्वेशन दिया जाए।

मैडम, मैं यह कहना चाहूँगा कि मुसलमानों का रिजर्वेशन देश की एकता और अखंडता के हक में होगा। मुसलमानों ने 1947 में, हिन्दुस्तानी मुसलमानों ने पाकिस्तान न जाकर इस मुल्क में अपने हिन्दू भाइयों के साथ रहने का फैसला बहुत सोच-समझकर किया था ताकि अपने बिगड़ाने बतन के साथ कदम से कदम मिलाकर मुल्क की तरक्की में भी हम अपना योगदान दें और हमारे विरादाराने बतन के साथ हमारी तरक्की का राहें भी खुलती रहे। आज वक़्त आ गया है इस मसले पर ईमानदारी के साथ सोचकर मुसलमानों को भी 10 परसेंट रिजर्वेशन देने का।

मैं पुरजोर मांग करता हूँ कि मुसलमानों को भी 10 परसेंट रिजर्वेशन देकर, जो बात कही जा रही है कि मुसलमान सबसे ज्यादा परमांदा हैं, उसकी पसमांदगी को भी दूर करने के लिए हमारे हुक्मरान सोचें। मैं उम्मीद नहीं बल्कि यकीन रखता हूँ कि इस हाऊस में इस बात को संजोदगी से सोचा जाएगा और मुसलमानों को 10 परसेंट रिजर्वेशन दिया जाएगा। शुक्रिया।